COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 101 OF 2015

Dated: 10th September, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member

Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

NTPC Ltd. Appellant(s)

Vs.

Power Grid Corporation of India Ltd. & Ors. Respondent(s)

Counsel for the Appellant (s) : Mr. M.G. Ramachandran

Ms. Poorva Saigal Mr. Shubham Arya Ms. Anushree Bardhan

Counsel for the Respondent(s) : Ms. Suparna Srivastava for R-1

<u>ORDER</u>

As the matter was not reached, post this matter for hearing on <u>22.11.2018</u>, as agreed by the learned counsel appearing for both the parties.

(S.D. Dubey)
Technical Member

(Justice N.K. Patil)
Judicial Member

vt/kt